

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO -12
ANSWERED ON – 19/07/2021

QUALITY OF NHS CONSTRUCTED DURING COVID-19 RESTRICTION PERIOD

***12. SHRI SUSHIL KUMAR GUPTA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to State:

- (a) whether it is a fact that National Highways (NHs) construction has increased by more than seventy three per cent even during the restrictions due to the COVID-19 pandemic; and
- (b) if so, steps taken to ensure that the quality of construction of roads has not been compromised during this period?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (b) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF RAJYA SABHA STARRED QUESTION NO.12 FOR ANSWER ON 19.07.2021 ASKED BY SHRI SUSHIL KUMAR GUPTA REGARDING QUALITY OF NHS CONSTRUCTED DURING COVID-19 RESTRICTION PERIOD

(a) The length of National Highways constructed in the country in last three year and current year from April to June is as follows:

Year	Period	Length in km
2021-22	April to June(covid-19 second wave)	2284
2020-21	April to June(covid-19 first wave)	1823
2019-20	April to June	2155
2018-19	April to June	2351

(b) All National Highways are constructed as per quality standards specified in Ministry of Road Transport and Highways/ Indian Roads Congress (IRC) specifications. To ensure that the works are executed as per prescribed specifications and standards, Consultants are appointed by Ministry and its agencies for day to day supervision of the works at site. It is the responsibility of such Consultants to ensure compliance of the provisions of the Concession / Contract Agreement in so far as quality of the work is concerned. Officials of Ministry/National Highways Authority of India/National Highways &Infrastructure Development Corporation Limited also carries out quality checks of the works executed on random basis and deficiencies, if any, observed during such examination / inspection are brought to the notice of the Concessionaire / Contractor for corrective measures. The Authority Engineer/ Independent Engineer along with the road safety experts are also engaged for Audit & Quality check of roads to ensure road safety & its construction quality. In case of any defaults, actions against the defaulting agencies are taken as per the provisions of agreement.
